NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

(1) T.V.P. SaiVihai pur tumar Pal Chopra

LI- RE

J.v.P. Si Vilm

2. PRIYADARSHININ Consel for Application/ For T.K. Blaskar Petitioner

ORDER

Counsel for applicants present. Counsel for R1 to R6 present and filed the status report alongwith documents, a copy of which is served to the other side. Counsel for the applicants is directed to file the objections, if any, to the status report. In the meantime, the counsel for the applicant is directed to issue private notice to R7, R8 & R9 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. The Registry is also instructed to issue notice to R7, R8 &

R9. Put up on 17.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tario Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)